

**Central Administrative Tribunal
Principal Bench
New Delhi**

OA No.104/2017

New Delhi this the 10th day of January, 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Ms. Praveen Mahajan, Member (A)**

Ms. Manisha
D/o Shri Mahavir Singh
Aged about 24 years
R/o VPO Mundi
District Rewari
Haryana – 123411. Applicant.

(By Advocate:Shri Nimish Chib)

Versus

1. Staff Selection Commission
Through its Secretary
Block No.-12
CGO Complex
Lodhi Road, New Delhi.
2. The Union of India
Represented by its Secretary
Ministry of Personnel and Public Grievances
(Department of Personnel and Training)
North Block
New Delhi. Respondents

(By Advocate:Shri Gyanendra Singh)

ORDER (ORAL)

By Hon'ble Mr. Justice Permod Kohli,

Learned counsel for the applicant seeks to withdraw this application. Accordingly, the OA is dismissed as withdrawn.

(Praveen Mahajan)
Member (A)

(Justice Permod Kohli)
Chairman

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